NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH (COURT-I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.04.2021 at 2.00 P.M THROUGH VIDEO CONFERENCING

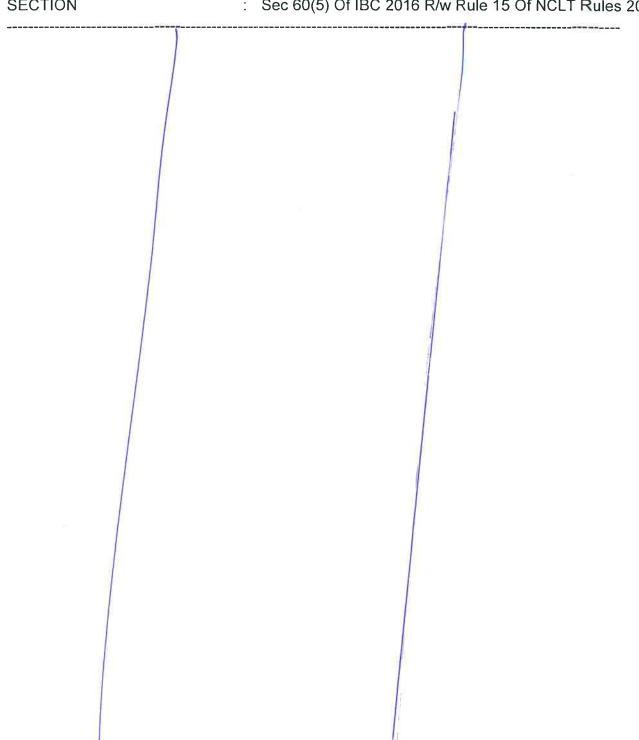
PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL) SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IA/337/CHE/2021 IN IBA/442/2020

NAME OF PETITIONER : Shivsu Canadian Clear Waters Ltd

NAME OF RESPONDENT : Mayura's Industrial Services

SECTION : Sec 60(5) Of IBC 2016 R/w Rule 15 Of NCLT Rules 2016



NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH (COURT-I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12.04.2021 at 2.00 P.M THROUGH VIDEO CONFERENCING

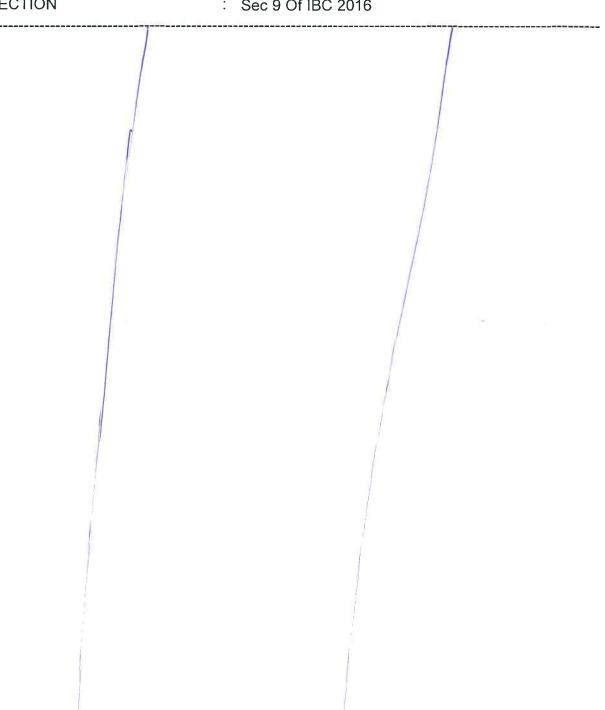
> PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL) SHRI ANIL KUMAR B, MEMBER (TECHNICAL)

IA/MA/IBA/TCP/TCA/CP/CA No : IBA/442/2020

NAME OF PETITIONER : Mayura's Industrial Services

NAME OF RESPONDENT : Shivsu Canadian Clear Waters Ltd

SECTION : Sec 9 Of IBC 2016



ORDER

Learned Counsel for Applicant / Corporate Debtor Mr. Gawtham S Raman and Learned Counsel for Petitioner / Respondent Mr. A.G. Sathiyanarayana are present through video conferencing platform.

It is represented by Applicant / Corporate Debtor that an Application (IA/337/CHE/2021) seeking for condonation of delay of 27 days for filing counter has been filed on the basis of the averments made in the Application.

Taking into consideration the submissions of the Applicant / Corporate Debtor as well as averments contained in the counter, delay of 27 days stand condoned. **The Registry** is directed to accept the counter as filed by the Applicant / Corporate Debtor.

In IBA/442/2020 Learned Counsel for Operational Creditor represents that he is willing to proceed with the matter. However, Learned Counsel for Corporate Debtor seeks some time to proceed with the matter.

Taking into consideration the representation made by Learned Counsel for Corporate Debtor, post this matter on **30.04.2021**.

-SD-

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

GHK